

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 10 OF 2018 &
IA NO. 522 OF 2018

Dated: 28th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

NTPC Limited **Appellant(s)**

Vs.

A.P. Eastern Power Distribution Company Limited **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. M.G.Ramachanran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms.Himanshi Andley for R-13

ORDER

It has been submitted by the learned counsel appearing for the Appellant and the Respondent No. 13 that, pleadings are complete in this matter.

Post this matter for hearing on 21.08.2018, as agreed by learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey)
Technical Member
tpd/vt

(Justice N. K. Patil)
Judicial Member